

(d) Staff continue to be under suspension on account of court/pollie cases pending against them.

**Sale proceeds of platform tickets on Central Railway**

4891. SHRI DHAMANKAR:  
SHRI VASANT SATHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether although the sale proceeds for platform tickets have increased on Central Railway the number of Platform tickets sold have recorded a significant decline during January to October, 1974;

(b) if so, the broad features thereof; and

(c) steps taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) and (c). The decline in the sale of platform tickets during the period from January to October, 1974 as compared to the sales in the corresponding period of 1973 is mainly due to the diallocation of train services on account of the railway strike in May, 1974.

**छितीनी-गण्डक नदी वरपुल का निर्माण**

4892. श्री बिभूति मिश्र : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या छितीनी गण्डक नदी पर दो साल की अवधि में रेलवे पुल का निर्माण करने के लिए सरकार ने एक निश्चित योजना बनाई है ; और

(ख) क्या उक्त नदी पर रेल सड़क पुल का निर्माण करने का सरकार का विचार है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) :

(क) बगहा और छितीनी के बीच एक नयी मीटर लाइन के निर्माण की मंजूरी नवम्बर, 1973 में दी गयी थी जिसमें गण्डक के झार-पार एक रेलवे पुल भी शामिल है। नयी लाइन और पुल का निर्माण कार्य शुरू हो गया है जिसमें दिसम्बर, 1977 तक पूरा करने का लक्ष्य रखा गया है।

(ख) जी नहीं।

**श्रीषधियों के वितरण की सरकार द्वारा अपने हाथ में लेने का प्रस्ताव**

4893. श्री बिभूति मिश्र : क्या पंद्रोलिखत और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार श्रीषधियों के वितरण को अपने हाथ में लेने का है;

(ख) यदि हां, तो इसे कब से कार्यरूप दिया जायेगा; और

(ग) लागू की जाने वाली प्रस्तावित वितरण व्यवस्था की मुख्य बातें क्या हैं ?

पेद्रोलिखत और रसायन मंत्रालय में राज्य मंत्री (श्री के० झार० गणेश) :

(क) से (ग) लघु उद्योग क्षेत्र के लगभग 2200 एकक और संगठित क्षेत्र के 116 श्रीषध निर्माता श्रीषधो आदि अंशजो का निर्माण करने में लगे हुए थे। देश में उत्पादित प्रयुज श्रीषधियों की संख्या सैकड़ों में है और देश के विभिन्न भागों में अपेक्षित विभिन्न सुखयोगों की विभिन्न मात्राओं वाले सुखयोगों की संख्या हजारों की संख्या में है। श्रीषध निर्माता एकक अपने निजी विपणन संगठन जिनमें सरकारी क्षेत्र के विपणन संगठन भी शामिल हैं, के माध्यम से

इन शीघ्र सूखयोगों को बेचा जाता है तथापि शीघ्र मूल्यों पर निन्दन शीघ्र (मूल्य नियन्त्रण) आदेश के अधीन रखा जाता है। सरकार की जयसुखलाल हाकी की अध्यक्षता में शीघ्र और शीघ्र समिति को नियुक्त कर चुकी है और शीघ्र बातों के अलावा मदरगत अपनी शर्तें शामिल हैं—

“विशेष रूप से ग्रामीण क्षेत्र में ग्राम जनता के लिए सामान्य बरेलू उपचारों की आवश्यकता शीघ्रों की व्यवस्था करने के लिए उपायों की सिफारिश करना।

**Built up area and cost of construction of Maruti Ltd, Haryana**

4894 SHRI MADHU LIMAYE Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to refer to the Maruti Ltd Annual Report and Accounts for 1973-74 filed with the Registrar of Companies Delhi and state

(a) what was the total built up area of the Maruti Ltd factory in Gurgaon, Haryana upto the 31st March, 1974

(b) what was the average cost of construction per square foot, and

(c) whether the cost of construction has been grossly undervalued and unaccounted money has been invested in building and construction of this Company?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) (a) The Director's report dated 22nd August, 1974 for the financial year ended 31st March, 1974 mentions that the factory building is complete. No information is available in the annual report or in any other document filed by the company with the Registrar of Companies,

Delhi & Haryana, about the built-up area of the factory building

(b) The total cost of building (including building under construction) upto 31-3-1974 was Rs 3,16,20,880. The cost of factory building included in this figure is not separately available. It is not therefore possible to work out the average cost of construction per square foot

(c) Does not arise

**Revenues Earned at Khadkhadi Halt**

4895 SHRI MULKI RAJ SAINI Will the Minister of RAILWAYS be pleased to state the number of passengers who boarded as also of those who alighted at Khadkhadi Halt on Northern Railway in Saharanpur District during the period from April, 1974 to October, 1974 and the revenues accrued to Railway on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) There is no station by name 'Khadkhadi Halt' on Northern Railway. Presumably the reference is to Sunehi Kharkhari halt 60283 passengers were booked from Sunehi Kharkhari halt during the period from April 1974 to October 1974 and near about the same number of passengers are reported to have alighted. The earnings of this halt during the above period was Rs 38,944 28

**Strength of Company Law Service Officers**

4896 SHRI HEMENDRA SINGH BANERA Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) what was the strength of Company Law Service Officers in the different grades of Company Law Service in 1967 when it was initially constituted